



# TAMIL NADU GOVERNMENT GAZETTE

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## Part II—Section 2

**Notifications or Orders of interest to a section of the public  
issued by Secretariat Departments.**

### NOTIFICATIONS BY GOVERNMENT

#### FINANCE DEPARTMENT (Salaries)

NOTIFICATION REGARDING THE PROCUREMENT OF GROCERIES (OTHER THAN THE CONTROLLED COMMODITIES) AND VEGETABLES FROM THE CO-OPERATIVE SOCIETIES BY THE PRISON DEPARTMENT UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT.

[G.O. Ms. No. 115, Finance (Salaries), 24th March 2009, Panguni 11, Thiruvalluvar Aandu-2040.]

**No. II(2)/FIN/136(d-1)/2009.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the procurement of groceries (other than the commodities viz., Rice, Wheat, Sugar, Rava and Maida notified in the Government Order Ms. No. 483, Finance (Salaries) Department, dated 11-11-2008) and vegetables required by the Prison Department directly from the Co-operative Societies.

NOTIFICATION REGARDING THE APPOINTMENT OF TAMIL NADU ROAD DEVELOPMENT COMPANY LIMITED AS THE MANAGING ASSOCIATE, FOR THE WORK OF CALLING FOR TENDERS AND CO-ORDINATION OF THE EXECUTION OF WORKS DURING THE PERIOD OF CONSTRUCTION OF OUTER-RING ROAD FROM VANDALUR TO NEMILICHERY UNDER BUILD, OPERATE AND TRANSFER-ANNUITY BASIS AS PER THE TERMS AND CONDITIONS UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT.

[G.O. Ms. No. 116, Finance (Salaries), 24th March 2009, Panguni 11, Thiruvalluvar Aandu-2040.]

**No. II(2)/FIN/136(d-2)/2009.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the appointment of the Tamil Nadu Road Development Company Limited (TNRDC) as the Managing Associate, for the work of calling for tenders and co-ordination of the execution of works during the period of construction of Outer Ring Road from Vandalur to Nemilichery under Build, Operate and Transfer-Annuity basis, as per the terms and conditions laid down in paragraph 5 of G.O.Ms. No. 32, Highways and Minor Ports (HF2) Department, dated 25-02-2009.

K. GNANADESIKAN,  
Principal Secretary to Government.